

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No. 302/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company	Laxmi Narayan Shaw -Versus- Balaji Paper & Newsprint Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) ANUJ SINGH  
AVISHEK DAS  
RITOBAN SARKAR  
ASHOK SINGH

Advocates for  
the Corporate  
Debtor

A. Das  
07/08/2017

2) Adv Shishankar Banerjee  
Adv Basabroj Chakraborty  
CS Akash Dey

Advocates for  
Petitioner

Bijoy  
07/8/2017

07.08.2017 – C.P. (IB) No. 302 / KB / 2017 Laxmi Narayan Shaw –  
Versus- Balaji Paper & Newsprint Pvt. Ltd.

**ORDER**

Ld. Lawyers on behalf of the Operational Creditor as well as Corporate Debtor are present.

Both side argued the matter at length, Operational Creditor desired to file his reply hence prayed time, heard prayer is allowed.

Fixed on 09<sup>th</sup> of August, 2017.

(MANORAMA KUMARI)  
MEMBER (J)